

4. नौकरी चाहने वाले अनुसूचित जनजाति के उम्मीदवारों सहित शिक्षित उम्मीदवारों के पंजीकरण और नियुक्तियों के संबंध में आंकड़े रोजगार कार्यालयों से प्रत्येक वर्ष जून और दिसम्बर, को समाप्त होने वाले अर्धवर्षीय अन्तरालों पर एकत्र किए जा रहे हैं।

(b) if so, the broad outlines thereof; and

(c) the decision taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) to (c) Yes, Sir. The Project envisages investment of Rs. 916.00 lakhs and manufacture of 8 Lamp Making Machines and 20 million numbers of GLS Lamps of various wastages per annum besides glass and metal components for the latter. Investment decision is likely to be taken shortly.

U. N. Plenipotentiary Conference on the Law of the Sea

5614. SHRI JAGANNATH MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have participated in U.N. Plenipotentiary Conference of Law of the Sea held this year and have placed India's viewpoint on the outer limits of territorial sea and the establishment of an exclusive economic zone; and

(b) if so, the main features thereof and the reaction of the U.N. Body thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) India participated in the first session of the United Nations Plenipotentiary Conference on the Law of the Sea held in New York from December 13-14, 1973. This session was exclusively devoted to deal with matters relating to the organisation of the Conference, including the election of officers and adoption of the rules of procedure of the Conference. The substantive session of the Conference will be held at Caracas (Venezuela) from June 20 to August 29, 1974. India's views on the outer limits of territorial sea and the establishment of exclusive economic zone will be put forward at that session.

(b) Does not arise.

H.M.T. Report on Lamp smoking machinery and Lamp Plants

5615. SHRI JAGANNATH MISHRA: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Government have received the Report of H.M.T. in regard to their proposal to set up lamp smoking machinery and Lamp Plants;

Books written by Ex-Generals, Ex-Soldiers, Ex-Diplomats Re: Defence Matters

5616. SHRI JAGANNATH MISHRA: Will the Minister of DEFENCE be pleased to state:

(a) the number of books written by ex-Generals, Ex-soldiers or ex-diplomats, high-lighting the defence matters during the last three years;

(b) whether all these books have been examined by Government from the point of view of any secret information being published in these books; and

(c) if so, whether any objectionable matter has been found in these books and if so, the nature thereof and the action taken by Government in the matter?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). Since retired personnel of armed forces are not required to obtain permission for publishing any book, it is not possible to indicate precisely the number of books written by ex-generals or ex-soldiers on defence matters during the last three years. Some of the books which have, however, come to notice, are mentioned below:

1. Lt. Gen. B. M. Kaul. Confrontation with Pakistan.
2. Maj. Gen. D.K. Palit, The Lightening Campaign: Vr. C. (Retd.). The Indo-Pakistan War, 1971.
3. Maj. Gen. Hira Lal I Nehru's Emissary to Kashmir (Oct. 1947).
Atal.

No objectionable matter in the above books has come to the notice of Government. No books of this nature have been published, during this period, by ex-diplomats.